

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

27. COMP.APPL/189(MB)2021
IN
CP/605(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Mr. Sanjay G. Thorat
VS
Jai kisan Farm Products and Cold Chains
Private Limited

Section 241(1) of Companies Act, 2013, Rule 11 of NCLT Rules, 2016

ORDER

1. Ms. Sikha Bhura, Ld. Counsel for the Petitioner present through virtual mode.
2. At the request of Counsel, the matter is adjourned to **20.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)